

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 432 (ND) 2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
27.11.2017**

**NAME OF THE COMPANY: M/s Miditech Pvt. Ltd. Vs.Canara Bank &
Jupiter Capital Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 10 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Mr. Sanjay Bhatt and Ms. Sunidhi Mittal, Advocates		
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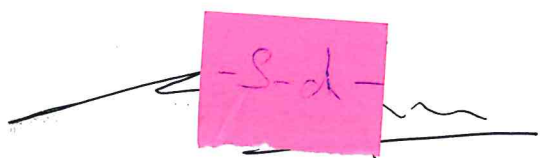
	For the Respondent:	Mr. Vijay Kumar, Advocate		
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ORDER

Resistance to the Resolution Process is being made by the Ld. Counsel for Canara Bank. Keeping in view the arguments addressed, it would be expedient to have the reply of the Bank on record. Since an opportunity had already been given, a last opportunity is being given to them to file their reply within two days.

Rejoinder thereto, if any, be filed within two days thereafter.

To come up on 7th December, 2017 for final disposal.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)